

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 02.01.2020 (THURSDAY)**

**COURT OF CHAIRPERSON**

**10:30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhyaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 4331 of 2019 in Comp. App. (AT) No. 254 of 2018	Cyrus Investments Pvt. Ltd. Vs. Tata Sons Ltd. & Ors.  <b>With</b>	Sonali Jaitley Bakshi Jaiyesh Bakshi	Prateek Sekseria
2.	I.A No. 4336 of 2019 in Comp. App. (AT) No. 268 of 2018	Cyrus Pallonji Mistry Vs. Tata Sons Ltd & Ors	Akshay Makhija	Ruby Singh (R1), Rohan Batra (R2), Saswat Pattnaik (R6), Sonali Jaitley Bakshi Jaiyesh Bakshi (R-23,24)

**For Orders (For Direction)**

3.	Comp. App. (AT) (Ins) No. 182 of 2019	Rajesh Balasubramanian Vs. Everon Castings Pvt Ltd & Anr. <b>With</b>	B.Ragunath	
4.	Comp. App. (AT) (Ins) No. 183 of 2019	Rajesh Balasubramanian & Anr. Vs. Everon Castings Pvt. Ltd. & Anr.	B. Ragunath	

**For Orders (Notice not Served)**

5.	Comp. App. (AT) (Ins) No. 1211 of 2019	Datamatics Digital Ltd. Vs. Sipani Online Pvt Ltd. Through the interim Resolution Professional Konduru Prashanth Raju & Anr.	Karan Malhotra	Abhishek Malhotra
6.	Comp. App (AT) (Ins) No. 1273 of 2019	Bijay Pratap Singh Vs. Unimax International & Anr.	Rajesh Kumar	Geetesh Meena

**For Admission (Fresh Cases)**

7.	Comp. App. (AT) (Ins) No. 1421 of 2019	Sneh Pal Bhatia Vs. JMD Ltd.	Aditya Parolia	
8.	Comp. App. (AT) (Ins) No. 1437 of 2019	Kaushal Ramesh Mehta Vs. Metallica Industries Ltd. & Ors. <b>With</b>	Saurabh Suman Sinha	
9.	Comp. App. (AT) (Ins) No. 1438 of 2019	Pratik Ramesh Mehta Vs. Metallica Industries Ltd. & Ors.	Saurabh Suman Sinha	

10.	Comp. App (AT) (Ins) No. 1451 of 2019	Om Prakash Pandey Vs. Bank of India & Anr.	Manisha pandey	
11.	Comp. App. (AT) (Ins) No. 1465 of 2019 <b>(With Defects)</b>	Loyal Credit and Investment Ltd. Vs. Cosmopolis Properties Pvt. Ltd.	P. Elayaraj Kumar	
12.	Comp. App. (AT) (Ins) No. 1468 of 2019	Aditi Bezbaruah Vs. Kamalesh Kumar Singhania & Anr. <b>With</b>	R.B. Phookan	
13.	Comp. App. (AT) (Ins) No. 1473 of 2019	Utpala Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.	R.B. Phookan	
14.	Comp. App. (AT) (Ins) No. 1485 of 2019	U.P. State Spinning Company Ltd. Vs. Union Bank of India	Rakesh U. Upadhyay	
15.	Comp. App. (AT) (Ins) No. 1491 of 2019	Gradient Nirman Pvt Ltd & Anr. Vs. IFCI Ltd & Ors.	R.V. Yogesh	P.B.A. Srinivasan
16.	Comp. App (AT) (Ins) No. 1492 of 2019	Employees State Insurance Corporation Vs. Karpagam Spinners Pvt Ltd. & Anr.	Saurabh Chadda	
17.	Comp. App (AT) (Ins) No. 1526 of 2019	Alpha Corp Development Pvt Ltd. Vs. Om Drishian International Ltd.	Sunil Tyagi	
18.	Comp. App (AT) No. 360 of 2019	Supriya Pharmaceuticals Ltd. Vs. Vijay Julka & Ors.	Ritesh Agrawal	

#### For Orders

19.	Comp. App. (AT) (Ins) No. 1016 of 2019	Vishal Gupta. Vs. Aanav Construction Co. & Anr.	Ritesh Khare	Anuj Mirhda
20.	Comp. App. (AT) (Ins) No. 1051 of 2019	Sujeet Suresh Shah Vs. Savino Del Bene Freight Forwarders India Pvt. Ltd. & Anr.	Sushant Mahajan	Surekha Raman
21.	Comp. App. (AT) (Ins) No. 1065 of 2019	Sanjeev Sharma Vs. Aamir Jamal & Anr.	Himanshu Tyagi	V. Tiwari-R1
22.	Comp. App. (AT) (Ins) No. 1095 of 2019	Panoramic Universal Ltd. Vs. Sanitech Engineers & Consultants Pvt. Ltd. & Ors.	Sachin Patil	Awanish Kumar- R1 G. Kalpana-IRP
23.	Comp. App. (AT) (Ins) No. 1192 of 2019	State Bank of India. Vs. Adhunik Steels Ltd. <b>With</b>	Nikhil Mathur	Anup Kumar
24.	Comp. App. (AT) (Ins) No. 983 of 2019	Nirmal Kumar Agarwal. Vs. State Bank of India & Ors.	Anup Kumar	Vaijayant P. -R1 Arjun Asthana -R2 Sreevita Ghosh- R3

25.	Comp. App. (AT) (Ins) No. 1244 of 2019	Shalini Singhal & Ors. Vs. Rahul Singh & Ors.  <b>With</b>	Suruchi Aggarwal	Rudreshwar Singh-R3 Aditi Sinha-(R1 & R2) Aditya Dewan Amit Singh
26.	Comp. App. (AT) (Ins) No. 1249 of 2019	Sanjeev Abrol Vs. Rahul Singh & Ors.	Rudreshwar Singh	Aditi Sinha-(R1 & R2) Snehit Choudhary
27.	Comp. App. (AT) (Ins) No. 1253 of 2019	Suraj Awana Vs. Anand Prakash & Anr.	Sanjeev Saraswat	Gautam Singhal Rajesh Kumar Gupta
28.	Comp. App. (AT) (Ins) No. 1431 of 2019	Resurgent Power Projects Ltd. Vs. ABB India Ltd.	Anasuya Choudhury	Azmat H. Amanullah
29.	Comp. App. (AT) (Ins) No. 1463 of 2019	Herodex Power Systems Pvt. Ltd. Vs. Raychem RPG Pvt. Ltd.	Monish K. Vig	
30.	Comp. App. (AT) (Ins) No. 1483 of 2019	Rajneesh Nagar Vs. Ultimate Infracity Pvt. Ltd. & Ors.	Karan Malhotra	
31.	Comp. App (AT) (Ins) No. 1502 of 2019 <b>(With Defects)</b>	Shriyash Kulkarni Vs. Shrid Metal Technology Pvt Ltd & Ors.	Pradeep Kumar Mittal	
32.	Comp. App (AT) (Ins) No. 1505 of 2019 <b>(With Defects)</b>	Amit Khaneja & Anr. Vs. Charu Chandra Nirmal & Anr.	D.P. Singh	Charu Chandra Nirmal- R1
33.	Comp. App. (AT) No. 227 of 2019	Peoples International & Services Pvt. Ltd. & Anr. Vs Alliance Industries Ltd. & Ors. <b>With</b>	Ankit Dubey	Anurag Sharma- R1
34.	Comp. App. (AT) No. 228 of 2019	P.G.H. International Pvt. Ltd. & Anr. Vs. Ashok Kumar Khosla. & Ors. <b>With</b>	Ankit Dubey	Anurag Sharma- R1
35.	Comp. App. (AT) No. 229 of 2019	Peoples General Hospital Pvt. Ltd. & Anr. Vs. Alliance Industries Ltd. & Ors.	Ankit Dubey	Anurag Sharma- R1

**For Admission (Review Case)**

36.	Review Application No. 26 of 2019 Comp. App. (AT) (Ins) No. 568 of 2018	R.G.G Vyapaar Pvt Ltd Vs Arun Kumar Gupta & Anr	Arjun Asthana	Avishek Gupta
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**For Admission (After Notice)**

37.	Comp. App (AT) (Ins) No. 1418 of 2019	Sanwalchand Prem Chand Sanhghvi Vs. Chhandra Prakash Jain, RP of Scorodite Stainless (India) Pvt. Ltd. & Ors.	Akhilesh	
38.	Comp. App (AT) (Ins) No. 1382 of 2019	Gautam Sinha, Ex-Director/Promoter, Kalpataru Cold Storage Pvt. Ltd. Vs. UV Asset Reconstruction Company Ltd. & Ors.	Murari Kumar	Sumesh Dhawan Vatsala Kak
39.	Comp. App. (AT) (Ins) No. 438 of 2019	VNR Infrastructure Ltd. Vs. SS Rail Works Pvt. Ltd <b>With</b>	Akshat singh	M. Anil Kumar
40.	Comp. App. (AT) (Ins) No. 440 of 2019	VNR Infrastructure Ltd. Vs. CSTE/ Const. & Ors. <b>With</b>	Priyanka Anand	Rajeshwar Singh- R1&R3 Aakriti Dhawan- R2
41.	Comp. App. (AT) (Ins) No. 444 of 2019	VNR Infrastructure Ltd. Through its liquidator T.S.N. Raja Vs. Rama Raghava Reddy <b>With</b>	Priyanka	Aakriti Dhawan
42.	Comp. App. (AT) (Ins) No. 567 of 2019	VNR Infrastructure Ltd. Vs. The Chief Engineer.	Ankit Kapoor	Rohit Dhingra
43.	Comp. App. (AT) (Ins) No. 495 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Mohammadiya education Society <b>With</b>	Shafiq Ahmads	Ayush Sharma
44.	Comp. App. (AT) (Ins) No. 496 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Mohammed Vaziruddin Educational Society.	Karan Malhotra	Ayush Sharma
45.	Comp. App. (AT) (Ins) No. 1207 of 2019	Vijaya Kumar. Vs. Gopalsamy Ganesh Babu. Liquidator & Anr.	Kaushik N. Sharma	T. N. Durga-R1 T. Rai (ENP) Jitender Kumar (ICICI)

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**By Order**  
-sd/-**Registrar**